

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 19-10-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	101120/2018	Umer Abu Jamadar Shaikh Vs 1.a.Rashida Abdul Rehman/Jamadar 1b.Muznebin Abdul Rehman/Jamadar	Laxman R. Shahapur	RECORDING EVIDENCE
2	103025/2018	Shri Digambar Bhaskar Subhedar Vs Shiv Siddhi Enterprises	Swapnil S. Patnakar	RECORDING EVIDENCE
3	101826/2015	Sudeep Mahendra Shah Vs 1.Mahendra J Shah 2.Hussain Chinwalla 3.Ibran zoomkhawalla 4.Arshad Hussain 5.Pita Sarop	Law Chamber of Siddharth Murarka	FRAMING ISSUES
4	100582/2016	Smt. Jayashree Balkrishna Chavan Vs 1.Smt.Yashoda Tanaji Chavan 2.Parvati Shankar Desai 3.Nitin Jivaji Thukrul 4.Shubhangi Vivek Nikte	Mr. Dattatray T. Palekar	FRAMING ISSUES
5	102659/2015 @ NOTICE OF MOTION/01043 38/2015	Mr. Rajnarayan Rajkishor Yadav Vs 1.Mrs.Dharma DeviRajkishorYadav 2.Jagdish Narayan 3.SatyaNarayan Rajkishor Yadav	K.R. Tiwari and Co.	FOR TAKING STEPS
6	100540/2013 @ CHAMBER SUMMONS/0101 882/2019	SMT. ASHA KRISHNA MOKAL AND ANR Vs SHRI MADHUSUDAN S SAO	SADHANA J PATIL	C/S HEARING
7	106308/2005 @ NOTICE OF MOTION/01025 50/2017, 0102551/2017	SHEKHA BHARAT ARORA Vs MELA RAM DHAWAN AND 3 ORS	MISS MINI MATHEW 1ST COURT RECEIVER	REPORT OF COMMISSIONER/COU RT RECEIVER

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 20-10-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	104511/2011	NISHA PRAKASH CHAWLA Vs VASHU HARIRAM CHAWLA AND 3 ORS	VIVEK SHARMA M S LAMBAY AND CO	HEARING
2	Misc Application. 100003/2018 In SUIT/0104859/2 004	1. Smt. Sushila Mathuradas Thakkar 2. Shailesh M Thakkar 3. Vadana M Thakkar 4. Pankaj M Thakkar Vs 1. Mr. Suresh Boble 2. Mr. B. D. Shetty	A. M. Rajabally	HEARING
3	102341/2016	Shri. Vishwas Ramu Inchanale Vs Shri. Jaywant Ramu Inchanale	Bhimrao A. Powar	RECORDING EVIDENCE
4	101533/2018	Hafizuddin Nizamuddin Shaikh Vs Zainuddin Nizamuddin Shaikh	Shaikh Sameer Ismail	RECORDING EVIDENCE
5	102937/2014	MRS. ZEENAT MOHD. KAMAL JAISWAR NEE MS. ZEENAT ATHANIA Vs DR. SHIRIN ZOEB KHAMBATI 2.DR. ZAINI FAZAL ABBAS 3. DR.FAKHRUDDIN FAZAL ABBAS CHHATRIWALA AND ORS	C N KUMAR	FRAMING ISSUES
6	100563/2015	Mrs. Yasmin Wo. Arif Mohan Vs 1.Mr. Khudamorad Sarosh Zorabai 2.The General Manager	Mr. R.N. Kachave	FRAMING ISSUES
7	102017/2013	MOHD HASHIM AJMULLAH KHAN Vs VASIULLAH NASIBULLAH KHAN AND ORS	S R LEGAL	NM REPLYREJOINER
8	108272/1996	SMITA RAVINDRA SALVI Vs KALYANJI JIVRAJ SHAH AND ORS	V V MISHRA AND TUSHAR JOSHI	COMPLIANCE
9	109761/1982	MS RATNA GIRISH AND 2 ORS Vs..MRS BHARATHI MURTHY WD O Y M R MURTHY AND 2 ORS	C R MENON ANIL MENON ANDASS FOR APPLICANT	COMPLIANCE

10	108250/1986	RAJESH OMPRAKASH NANGIA AND ORS Vs RADHARANI W O KISHINCHAND N GUREJA AND	M S MANOJ R DUBEY AND CO COURT RECEIVER	COMPLIANCE
11	101834/2008	Mr.Undramani Gangaprasad Varma Vs Mr.Pappu Ramjit Varma	Mr.K.R. Shekhavat A.R. KHANNA- D-2.	COMPLIANCE
12	107718/1976	Dr. Smt Sadguna Chimanlal Shah Anr Vs New SAgar Darshan Co- Operative Housing Society Ltd		REPORT OF COMISSIONER/COUR T RECEIVER
13	103658/2009	DR BHARAT V SHAH Vs P D HINDUJA NATIONAL HOSPITAL AND MEDICAL RESEARCH CENTRE	MEGHRAJ AND ASSOCIATES M S CRAWFORD BAYLEY AND CO	REPORT OF COMISSIONER/COUR T RECEIVER
14	106829/1997	SAMEER G NARVEKAR Vs OM SIDDHI CO-OP HOUSING SOCIETY LTD AND 3 ORS	VASANT B DHAVAN AND AJAY K RAO UMA KSHIRSAGARW AGLE	REPORT OF COMISSIONER/COUR T RECEIVER

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 21-10-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	104596/2007	JITENDRA B SHAH HUF Vs MULJI N DEDHIA HUF	VIMLA AND CO M S M P SAVLA AND CO RESP NO 3	HEARING
2	100067/2013	MAHARASTRA POLICE CO OP HSG FEDERATION LTD MUM Vs SARAF CHOUDHARI NAGAR CO OP HSG SOC LNO.4	VINAY J HEGDE	DRAFT ISSUES
3	100505/2013	CHETAN BABANRAO DHERANGE Vs RAJESH SANWALCHAND BAFNA AND ORS	P D GANDHI Bipin Joshi for D-45	DRAFT ISSUES
4	109777/1987	MADHAVSINGH GORDHANDAS Vs KISHOR KHIMJI VED AND ORS	Madekar Co. PUSHPA H GOSWAMI	SUIT STAYED
5	102749/2017 @ NOTICE OF MOTION/01029 83/2019	Raju Vaman Salve Vs 1. Meenabai Ramdas Sahani 2. Dashrath Ramdas Sahani 3. Myaya Ramdas Sahani 4. Mahesh Ramdas Sahani	Sandeep Vasant Bane	SERVICE
6	110139/1990 @ CHAMBER SUMMONS/0100 262/2016	PALATTY JOSEPH PETER Vs WALFORD LADISLAU REEVES	MADHURI V GAIKWAD VYAS AND BHALWAL	AWAITING R AND P
7	110009/1988	SHYAM H GURBAXANI Vs MOTI H GURBAXANI AND 10	PREM S GIDWANI COURT RECEIVER3	REPLY

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-10-2020**

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	102281/2016	Naval Rungta H.U.F. Vs Sai Sadan Chambers Cooperative Society Ltd.	Ms. Sapna P. Khobragade and Rajesh P. Khobragade	RECORDING EVIDENCE
2	101687/2018	Chandraprakash Gorakhnath Singh Vs 1.Shashikant Mahadeo Dhuri 2.Anand Narayan Amrale 3.Anil B. Khot 4.Prabhavati Shantaram Salvi	Nitin Dalvi and Bhavana Punalekar	RECORDING EVIDENCE
3	103485/2009	PRAFULLA JAYA SHETTY AND ANR Vs MANOHAR JAYA SHETTY	R C NICHANI	FOR TAKING STEPS
4	103605/2009	MEENU V JAIN Vs SHASHI TRADING CORPORATION AND 6 ORS	Ema Almeida SHRI R P OJHA 3,4,5	FOR TAKING STEPS
5	105165/2012 @ CHAMBER SUMMONS/0100 908/2019	SHIVAJI M SALVI AND ORS Vs AKSHTA ANIL GHOSALKAR	DHARMENDR A L. GUPTA	CH/S ORDERS
6	108204/1986 @ CHAMBER SUMMONS/0102 316/2019	MRS BETTY MYRTLE LOBO AND ORS Vs AUSTIN LOBO AND ORS	VIGIL JURIS SOLOMON AND	C/S HEARING
7	107181/2003	SMT SUSHMA P KUNKEKAR Vs KASHINATH J PATIL AND ORS	M S HARESH MEHTA AND CO ONKAR WARANGE 1 - U	C/S HEARING

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-10-2020

Sr. No	Suit No.	Name of Parties	Name of Advocate	Purpose
1	106220/2006	106220/2006 SANTOSH HARIBANSH SINGH Vs CHAMPALAXMI JAYANTILAL CHOKSHI SINCE DECEASAED1 a DINESH J CHOKSHI AND	R R SHARMA Y M CHAUDHARI	RECORDING EVIDENCE
2	103185/2011 @ NOTICE OF MOTION/01035 85/2015	DUDHA B PARMAR Vs..NARENDRA P CHITRODA AND2 ORS	MANISHA B GAWDE	SERVICE
3	107487/2004	KAILAS MARUTI SURYAVANSHI Vs ASHOK MARUTI SURYAVANSHI AND ORSQ	ASHOK M SARAOGI RAJESH K YADAV,D S PAIKRO AND WAGH	SERVICE
4	103313/2014	Radheshyam Ramkhilawan Pasi Vs..1.Chandravati Mulchand Pasi 2.Sulbha Rajdeo Pasi	U.S.R. Singh	COMPLIANCE
5	101513/2015	Balkrishna Sahadev Solkar Vs..1.Jagannath Laxman Jadhav 2.Shankar Laxman Jadhav 3.Shantaram Laxman Jadhav	K.G. Rikame Sagar G. Talekar Barot for Deft	COMPLIANCE
6	107864/1998	SMT ANURADHA ASHOK SHARMA Vs ANAND PRAKASH KOHIL AND ORS	NAAZISH N SHAH 1ST COURT RECEIVER	COMPLIANCE
7	108093/1996	VANDANABEN VINODBHAI NAGASHETH , Vs KULIN MORARJI GALA AND ORS	SINGHI AND CO M N KENIA U OBJ 1 TO 6	COMPLIANCE
8	109828/1990	DHANVANTRAI RAMSHANKAR JOSHI AND ORS Vs SATISH J DAVE AND ORS	PREM S GIDWANI 1 B AND 1 C COURT RECEIVER	COMPLIANCE

